



**OFFICE OF THE DEPUTY COMMISSIONER OF CUSTOMS  
EXPORT PROMOTION DIVISION**

5<sup>th</sup> Floor, Jade Archade, H.No.1-7-284-293, Plot No 505-508, M.G.Road, Paradise  
Circle, Secundrabad-500003

Phone: 040-29880762

mail: [cgst.epchycus@gov.in](mailto:cgst.epchycus@gov.in)

C.No. S/01/408/2018 - Cus EPD

Dt. 19.12.2018

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No. 1, Wing No. 5, R. K. Puram, New Delhi – 110 066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P. Bhawan, I.P. Estate, New Delhi – 110 002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R. K. Puram, New Delhi – 110 066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi – 110 002.
5. The Additional Director General, Directorate General of Systems, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp Patkar Hall, New Marine Lines, Mumbai – 400 020.
6. All Chief Commissioners, Customs, Customs (Prev.), Goods & Service Tax, Goods & Service Tax (Audit).

Sir/Madam,

Sub.: Legal verification of AEO T1 application under AEO program regarding.

M/s. HARIKA DRUGS PVT LTD, FACTORY GUMMADIDALA, SANGAREDDY DIST, TELANGANA, INDIA, Importer/Exporter, have applied for AEO T 1 status in terms of CBEC Circular No. 33/2016-Cus. dated. 22.07.2016 (available on CBEC website).

A list of units of M/s. HARIKA DRUGS PVT LTD and its Board of Directors/Partners/Company Secretary is enclosed as annexure – A.

It is requested that details as mentioned in below points against the entity/applicant/Proprietor person may be sent to this office on this office e-mail id: [cgst.epchycus@gov.in](mailto:cgst.epchycus@gov.in) within 14 days from date of issue/upload of this letter on CBEC website, which can be seen by following the path- [www.cbec.gov.in](http://www.cbec.gov.in)->Departmental Officers->Systems.

I. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

II. Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

III. Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (I) & (II) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.

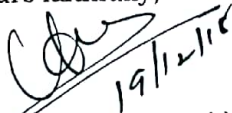
The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may be communicated.

These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No.33/2016 dated 22.07.2016.

*In case no comments are received within 14 days, it will be presumed that you have no objection in granting "AEO" T-1 status to the above applicants.*

Encl: Annexure- A.

Yours faithfully,

  
19/12/16  
(A. Venkata Subbaiah)  
Deputy Commissioner (CRM)  
Export Promotion Division  
Hyderabad.

Copy to:

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building 2nd Tower, 5th Floor, Connaught Place, New Delhi – 110 001.
2. The J.S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.
3. The Addl. Director General (Systems), ICEGATE, Directorate General of Systems & Data Management, New Delhi.

ANNEXURE

LIST OF DIRECTORS / COMPANY SECRETARY

Sl.No	Name of the Director	Date of Appointment	Fathers/Husband Name	PAN No.	Address
1	Uppalapati Amarnath	24.12.1992	V.surya Narayana Murthy	AAFPU5215N	H.No. 8-3-229/33 Plot No.33 Tahir Villa Yousufguda Hyderabad - 500 045
2	Uppalapati Vijaya	07.01.2013	U.Amarnath	ABQPU7170C	H.No. 8-3-229/33 Plot No.33 Tahir Villa Yousufguda Hyderabad - 500 045
3	Adusumilli Ramakrishna Rao	28.08.1995	A.Balaramaiah	ABYPA0321K	Plot No.9 Tahir Villa Yousufguda Hyderabad - 500 045

**AUDITORS OF THE COMPANAY DETAILS**

Name	Nookavapu Rajesh
Father Name	Siva Naga Malleshawara Rao
DOB	10-06-1980
Address	Flat 202 Srinivasan Apts , plot No 135 CBI Colony Kavuri Hills - Phase - II Hyderabad - 500 035

**List of Branches with Address:**

LIST OF HEAD OFFICE AND FACTORY ADDRESS		
1	Registered Office	5-5-35/145/NR Plot No. 110 Prasanth Nagar Kukatpally Hyderabad - 500 0 72 Telangana
2	Factory	Gummadidala Sanjareddy District Telangaa Indian